

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:3010
ANSWERED ON:11.12.2014
NEYYAR DAM
Jayavardhan Dr. Jayakumar

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

(a) whether the Union Government has directed the Government of Kerala to release water from Neyyar Dam for irrigation to Tamil Nadu; and

(b) if so, the action taken thereon by the Government of Kerala?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRIUMA BHARTI)

(a)&(b) The matter is subjudice as the Government of Tamil Nadu has filed an Original Suit No.2 of 2012 before Hon`ble Supreme Court of India on the issue to release water from Neyyar Dam for irrigation in Tamil Nadu.